

JOINT INSPECTION REPORT IN COMPLIANCE WITH HON'BLE NATIONAL GREEN TRIBUNAL, PUNE (WZ). ORDER DATED. 15-11-2021 IN THE ORIGINAL APPLICATION NO. 74/2021, FILED BY Mr. MADHUKAR SHANKAR SUTAR V/S. THE ISLAMPUR MUNICIPAL COUNCIL, ISLAMPUR.-- RESPONDENT NO.1., THE SUB REGIONAL OFFICER, MAHARASHTRA POLLUTION CONTROL BOARD, SANGLI.-- RESPONDENT NO.2., THE DISTRICT COLLECTOR, SANGLI-- RESPONDENT NO.3. AND THE CENTRAL POLLUTION CONTROL BOARD.-- RESPONDENT NO.4.

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It is submitted that Shri. Madhukar Shankar Sutar has filed an application in Original Application No. 74/2021 before the Hon'ble National Green Tribunal Pune (WZ) against the following 4 respondents .....

1. The Islampur Municipal Council, Through its Chief Officer Having its office at Islampur. -- **Respondent No.1.**
2. The Sub Regional Officer ( Sangli ), Maharashtra Pollution Control Board, having its office at Sangli. -- **Respondent No.2.**
3. The District Collector, Sangli. Having its office at Islampur,-- **Respondent No.3.**
4. The Central Pollution Control Board, Through its officer having its office at Delhi. -- **Respondent No.4.**

**Further it is submitted that the Hon'ble NGT (WZ) Pune in its order dated 15-11-2021 which is passed as under:-**

1. The Tribunal in continuation of the earlier orders, is passing the following order:-
2. When the matter was listed for admission today and called in the morning, there was no representation on behalf of the Applicant and it was passed over and called at 1.50 PM. today. It appears that the learned Counsel appearing for the Applicant could not be connected. A perusal of the contents of the Application would disclose that the Original Applicant is a resident of Takalai Nagar, Islampur, Walwa, Sangli District, is concerned about the discharge of untreated effluents passing through open Nala and draining upon Krushna River.

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3. In the light of the contents of the said Application with supporting documents, the Tribunal before issuing formal Notices to the Respondents, would like to get the factual report as to the said 2 allegations. Accordingly, a Joint Inspection Committee consisting of 2nd Respondent as well as the 3rd Respondent shall cause inspection of the open Nala/sewage line of the 1st Respondent Council to try factual/fact finding report with supporting documents and photographs on the next date of the hearing.
4. Call on 04/01/2022 for filing the Joint Inspection Committee Report with supporting documents and photographs. The Registry to communicate the copy of this order to the concern officials of the Respondent Nos. 1 to 3.

As per the Hon'ble National Green Tribunal (WZ) Pune, order dtd. 15/11/2021, in the matter of O.A No. 74/2021, the Joint Committee has been formed consisting of Dr. Sampat K. Khilari, Sub Divisional Officer, Walwa Sub Division, Walwa. Dist-Sangli. (Respondent-3) representative of Hon'ble District Collector, Sangli vide office note dtd. 20-12-2021 and Shri. Navanath S. Awatade, The Sub-Regional Officer, Maharashtra Pollution Control Board, Sangli (Respondent-2).

Accordingly the Joint Committee has jointly visited the sites of open Nalla/sewage line of Islampur Municipal Council, Islampur of Respondent No (1) along with Shri. V.V.Sable, Chief officer, Islampur Municipal Council, Islampur and Mr. Madhukar Shankar Sutar (Applicant) on dated 22-12-2021. During the inspection of sites such as nall/sewage line and surrounding area the observation made as as under.

**The observations/facts recorded during the inspection are:-**

- The Islampur Municipal Council is established in the year 1856.

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- The council is of 'B' class municipal council.
- As per (2011) Census the total population of the council is 67.391.
- The sources of water supply for the city is from Krishna River.
- Total water consumption is about 10 MLD.
- Total domestic effluent generation is about 8.0 MLD.
- At present no any Sewage Treatment Plant (STP) provided by the council for treatment of domestic effluent.
- From the area of Islampur Municipal Council, 02 nos. of major domestic effluent carrying nallas are observed as under-
  - a) Nalla flowing towards East side of the city having Latitude  $17.0383^{\circ}$  and Longitude  $74.2836^{\circ}$  is found flow of turbid, pale-whitish/Blackish coloured of untreated domestic effluent. The said nalla flows and finally meets to Krishna River.
  - b) Nalla flowing towards West side of the city having Latitude  $17.0553^{\circ}$  and Longitude  $74.2836^{\circ}$  on Kapuskhed Road is also found flow of turbid pale, blackish/whitish coloured domestic effluent with plastic & other waste materials. The said nalla located near the house of applicant which facing the problem of smell nuisance. The untreated domestic effluent of the council flowing through this nalla is also finally meets into Krishna River.
  - c) These above 02 domestic effluents carrying nallas also having the percolations/ seepages of water from agriculture field and natural water mixed with said domestic effluent.
  - d) As shown by the applicant, the committee has also visited and verified the agricultural land of the applicant, however the land is not found with mixing of domestic effluent of the council. The



adjacent land is having the sugarcane crop. No crop is in applicant land observed.

- As reported by the Chief Officer, Islampur Municipal Council the location of proposed Sewage Treatment Plant (STP) has been decided as per the development plan Urun-Islampur Municipal and Maharashtra Regional & Town planning Act, 1986 on Gat Numbers 128/4/B/1 and 128/1/B/2 at Islampur-Kapuskhed road which is within the council area.
- The joint vigilance samples of untreated domestic effluent flowing through East and West side of nallas and from the nalla near agriculture land of applicant has been collected for analysis.
- The samples of krushna river water near confluence point of these 02 nallas Down stream (D/s) of Bahe village and Walwa city has been collected for analysis.
- The photographs showing the details of nallas/sewage line, agriculture land etc. have been taken during the joint inspection.

A copy of Joint Committee visit report and photographs showing the details nallas/sewage line, agriculture land etc. are enclosed.

(N.S. Awatade)  
Sub Regional Officer,  
M.P.C. Board, Sangli.

## MAHARASHTRA POLLUTION CONTROL BOARD

(महाराष्ट्र प्रदूषण नियंत्रण मंडळ)

Sub Regional Office, Sangli 300/2,  
Udyog Bhavan Building, Near  
Government Rest House, Vishrambag,  
Sangli-416415



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### Joint Inspection Report

(प्रत्यक्ष पाहणी अहवाल)

1	Name of Municipal Council	M/S. Islampur Municipal Council Islampur Tal. Walwa, Dist. Sangli.
2	Class of Municipal Council	' B '
3	Date of Visit	22-12-2021
4	Purpose Of Visit	OA No. 74/2021 before Hon'ble National Green Tribunal, WZ Pune Order dtd. 15-11-2021
5	Name of Committee Member  Others Rep.	1] Dr. Sampat K. Khilari, SDO walwa Dist. Sangli. 2] N.S. Awatade, SRO, MPCB, sangli. 3] V.V. Sabale, CO, Islampur Mun. 2] M.S. Sutar (Applicant) 3] Dr. R. Matkar F.O. SRO sangli
6	Details about Water Consumption and Effluent Generation	Source: Krishna River Water Consumption: 10.0 MLD Effluent Generation: 8.0 MLD

(Field Observations) - AS Per the Hon'ble National Green Tribunal (WZ) Pune, Order dtd. 15-11-2021, in the matter of O.A. No. 74/2021, the joint committee members consisting of Dr. Sampat K. Khilari S.O.O. walwa, Dist. sangli (Respondent-3) and the sub-Regional officer, MPCB sangli (Respondent-2) along with Shri. V.V. Sabale, Chief Officer, Islampur

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Municipal Council, Islampur and Mr. M. S. Sutar (Applicant) has jointly visited the sites of open nalla/sewage line of the Respondent NO(1) and made inspection of the nalla/sewage line and surrounding area. The observations/facts recorded during the inspection are as under--

1. The Islampur Municipal Council <sup>is established</sup> in the year 1856
2. The council is of 'B' class Municipal Council
3. As per (2011) census the total population of the council is 67,391.
4. The sources of water supply for the city is from Krishna River
5. Total water consumption is about  $\approx$  10 MLD
6. Total domestic effluent generation is about 8.0 MLD
7. At present no any sewage treatment plant [STP] provided by the council for treatment of domestic effluent.
8. From the area of Islampur Municipal Council, 02 NOS of major domestic effluent carrying nallas are observed as under:--
  - i) Nalla flowing towards East side of the city having Latitude 17.0383 and Longitude 74.2836 is found flow of turbid, pale, whitish/blackish colour of untreated domestic effluent. The said nalla flows and finally meets to Krishna River.
  - ii) Nalla flowing towards west side of the city having Latitude 17.0553 and Longitude 74.2596 on Kapuskhed road is also found flow of turbid pale, blackish/whitish colour with plastic & other waste materials. The said nalla located near the house of Applicant which feeding the

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for

problem of smell nuisance. The untreated domestic effluent of the council flowing through this nalla is also finally meets into Krishna river.

iii) These above 02 domestic effluents carrying nallas also having the Percolations/ seepages of water from agriculture field and natural water mixed with said domestic effluent.

iv) As shown by the applicant, the committee has also visited and verified the agri. land of the applicant, however the land is not found with mixing of domestic effluent of the council. The land is having the sugarcane crop. No crop is in adjacent applicant land observed.

9. AS REPORTED BY THE CHIEF OFFICER, ISLAMPUR MUN. COUNCIL THE LOCATION OF PROPOSED SEWAGE TREATMENT PLANT [STP] HAS BEEN DECIDED AS PER THE DEVELOPMENT PLAN URBAN-ISLAMPUR MUN. COUNCIL AND MAHARASHTRA REGIONAL & TOWN PLANNING ACT, 1986 ON GRAT NO. 128/4/B/1 AND 128/4/B/2 AT ISLAMPUR-KAPUSKHED ROAD WHICH IS WITHIN THE COUNCIL AREA.

10. THE JOINT VIGILANCE SAMPLES OF UNTREATED DOMESTIC EFFLUENT FLOWING FROM EAST AND WEST SIDE OF NALLAS AND FROM THE NALLA NEAR AGRICULTURE LAND OF APPLICANT HAS BEEN COLLECTED FOR ANALYSIS.

11. THE SAMPLES OF KRUSHNA RIVER WATER NEAR CONFLUENCE POINT OF THESE 02 NALLAS AT PLS OF BAHE VILLAGE AND WALWA CITY HAS BEEN COLLECTED FOR ANALYSIS.

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12. The photographs showing the details of nallas/sewage line, agriculture land etc. have been taken during the joint inspection

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[N.S. Awatade]  
S.R.O. MPCB, Sangli

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[Dr. Sampat K. Khilari]  
S.D.O. Walwa Dist. Sangli  
Representative for Hon. De Collector  
Sangli.

Matkar  
22/12/2021

[Dr. R.R. Matkar]  
F.O. SRO MPCB, Sangli

Sable  
22/12/21

[V.V. Sable]  
Chief Officer, Uran-Islampur  
Municipal Council.



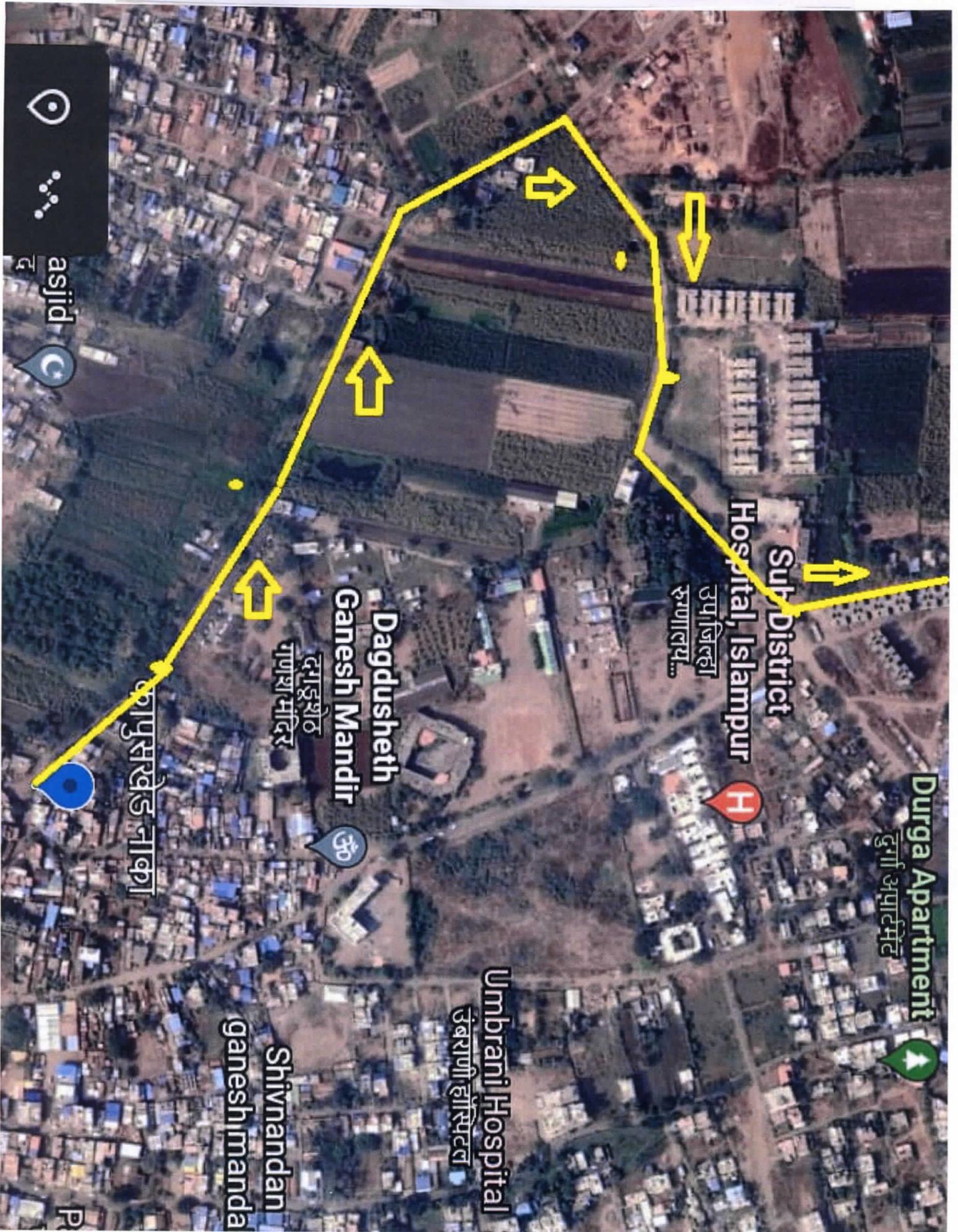
Joint Inspection of Natural Nalla by Committee alongwith Chief Officer, Islampur, on 22/12/2021.



Joint Inspection of Natural Nalla by Committee alongwith Chief Officer, Islampur, on 22/12/2021.

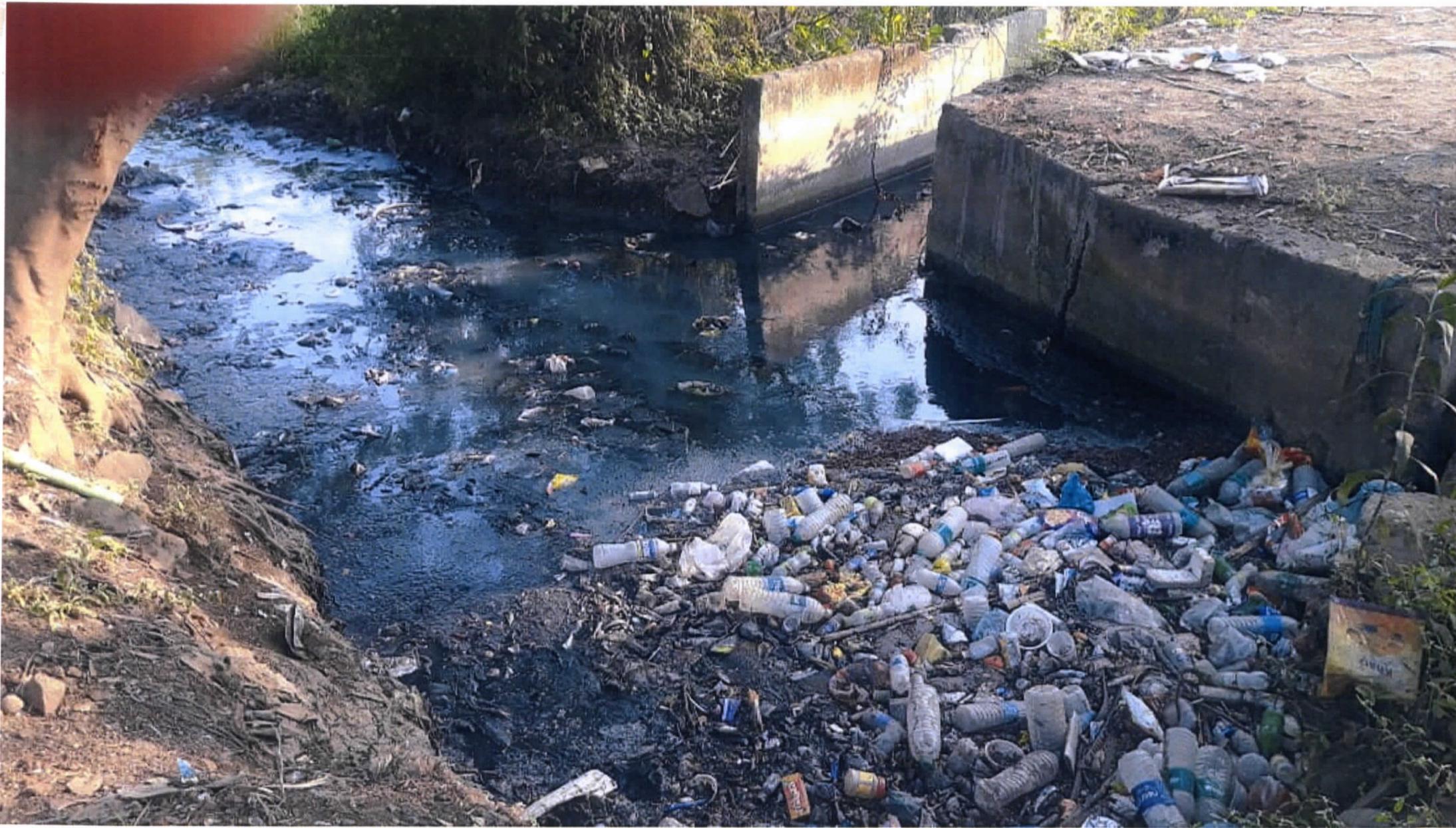


Map of Natural Nall with flow of untreated domestic effluent towards West side of Islampur city on Kapuskhed Road.



Joint Inspection of Natural Nalla by Committee alongwith Chief Officer, Islampur & applicant Mr. Madhukar S. Sutar, on 22/12/2021.





Natural Nall with flow of untreated domestic effluent mixed with plastic & other material towards West side of Islampur city on Kapuskhed Road.



Effluent sample collected from natural nalla at Kapuskhed Road.



Flow of untreated domestic effluent from the nalla near applicants land at Kapuskhed village.



Effluent sample collected from natural nalla near applicants land at Kapuskhed village.



Agricultural land at the periphery of applicants land.